

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:232  
ANSWERED ON:05.08.2015  
Political Asylum  
Hegde Shri Anant Kumar Dattatreya

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the total number of Indians who have sought political asylum in foreign countries during each of the last three years and the current year, country-wise;
- (b) the details of those Indians who have been given asylum in other countries, during the said period, country-wise and the reasons therefor including the reaction of the Government thereto;
- (c) the number of foreign nationals who have sought political asylum in India during the above period; and
- (d) the details of foreign nationals who have been given asylum by India during the above period?

**Answer**

THE MINISTER OF EXTERNAL AFFAIRS  
(SHRIMATI SUSHMA SWARAJ)

(a) to (d) A Statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 232 REGARDING "POLITICAL ASYLUM" FOR ANSWER ON 05.08.2015

(a) & (b) Based on the information received from our Missions/Posts, a table indicating country-wise data on asylum-seekers and those granted asylum is enclosed. However, accurate data regarding the number of asylum applications and the actual number of people granted asylum is not available, as the foreign governments concerned cite inability to share such data due to privacy and data protection laws.

The Government of India believes that asylum seekers, while applying for asylum to a foreign government, denigrate the system in India to obtain personal gains despite the fact that India, being a democratic country, provides avenues for everyone to redress their grievances lawfully.

(c) & (d) As per inputs received from the Ministry of Home Affairs, the information available regarding foreign nationals who have sought political asylum in India is 'Nil'.

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